

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (C) No. 85 of 2021**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Sunil Singh, Advocate
For the Opposite Party No. 2 : Ms. Anshu Bansal, AC to GA-II

02/26.03.2021 The contempt case is taken up today through Video conferencing.

Ms. Anshu Bansal, AC to GA-II appearing on behalf of the opposite party no. 2, prays for four weeks' time to file show cause affidavit.

In view of the said prayer, put up this case under appropriate heading after four weeks.

(Rajesh Shankar, J.)

Manish